Central Administrative Tribunal Principal Bench, New Delhi.

OA-2991/2012

New Delhi, this the 15th day of July, 2016.

Hon'ble Mr. Shekhar Agarwal, Member (A)

Shri B.B. Bhasin,
S/o Shri Dr. M.R. Basin,
Age about 73 years,
Retd as IPS Officer,
R/o= D-3/3545, Vasant Kunj,
New Delhi-110070. ... Applicant
(By Advocate: None)

Versus

Union of India & Others: through

- The Secretary,
 Department of Personnel & Training,
 North Block,
 New Delhi.
- The Secretary,
 Ministry of Home Affairs
 Grih Mantralaya,
 New Delhi.
- 3. The Secretary,
 Government of Gujrat,
 Home Department,
 Sachivalaya,
 Gujrat.
 Gandhi Nagar-382010.

ORDER (ORAL)

It is seen that since last three dates, there is no appearance on behalf of the applicant. Even today, none is present. It therefore appears, that the applicant is not interested in pursuing this case any further. Accordingly, this OA is dismissed in default for non-prosecution.

(Shekhar Agarwal) Member (A)

/ns/